

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 218 of 2018 &  
IA NO. 1082 OF 2018**

**Dated: 19<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Ltd.**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission &  
Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Mr. Janmali Mawikala  
Ms. Catherine Ayallore

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-2

**ORDER**

Learned counsel for the respondents may file reply along with IA on or before 04.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 19.12.2018 with advance copy to the other side.

List the matter on **15.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**